

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:5238
ANSWERED ON:05.09.2011
ALIGNMENT OF NHs
Haque Shri Mohammad Asrarul

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the details of criteria fixed for alignment of National Highways(NHs) in the country;
- (b) whether the Government has received complaints regarding alignment of National Highways for which lands have been acquired in various parts of the country including Bihar;
- (c) if so, the details thereof and the action taken on such complaints;
- (d) whether there is any rule to change the alignment of the NHs in order to protect the fertile land and trees;
- (e) if so, the details thereof; and
- (f) if not, the steps proposed to be taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA)

- (a) Alignment of National Highways is fixed taking into consideration the connectivity of important places related to economic, social and tourist interests of the public at large. New alignment of Bypasses is selected based on techno-economic feasibility of the alignment considering geometric standards set for National Highway.
- (b) Yes, Madam.
- (c) to (f) Complaints received on alignment of National Highways vary in nature depending upon the affected interest group. The complaints are examined in detail on case-to-case basis and decided on merit of the complaint and in the larger interest of the public.